

IN THE HIGH COURT OF BOMBAY AT GOA

WRIT PETITION NO.....OF 2020
(LD-VC-CW-7/2020)

Ms. Immaculate Fernandes	Petitioner
Versus		
The State of Goa & Ors.	Respondents

Mr. S. D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for the Petitioner.

Ms. A. Kamat, Addl. Government Advocate for Respondent Nos.1 and 2.

Coram : M. S. Sonak, J.

Date : 8th May, 2020

P.C.:

Heard Mr. S. D. Lotlikar, learned Senior Advocate alongwith Mr. J. Karn for the Petitioner. Ms. A. Kamat, learned Addl. Government Advocate appears and waives service on behalf of Respondent Nos. 1 and 2.

2. The learned counsel for the parties state that they have no objection to this Bench taking up this petition.

3. Issue notice to the Respondent Nos.3 to 6, returnable on 12th May, 2020. Private service is permitted. The Petitioner to file affidavit of service.

4. Stand over to 12th May, 2020.

M. S. Sonak, J.

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